

of funding capacity of the State, technical and economic viability, and the likely benefits from the Project.

**Misappropriation by Bank Officials
in Karnataka**

400. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) total amount of misappropriation/defalcation by nationalised bank officials in Karnataka during 1986; and

(b) action taken against those officials ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India has reported that the present data reporting system does not yield information in respect of misappropriation/defalcation by nationalised bank officials in Karnataka during 1986 as its system of maintaining and compiling statistics about frauds is bank-wise, year-wise. However, information regarding the total number of cases of frauds perpetrated in Public Sector Banks in India and the amount involved therein, irrespective of the dates of occurrence, as reported by Public Sector Banks to RBI is given below :

No. of frauds	Amount involved
1822	Rs. 44.42 crores

The Reserve Bank of India has intimated that the information regarding the number of delinquent employees against whom action has been taken for their involvement in cases of frauds as reported to it by Public Sector Banks during 1986 is as given below :

(1) No. of employees convicted on charges of frauds	22
(2) No. of employees given major/minor penalties	449
(3) No. of employees against whom prosecution is pending in courts	275

(as on 31.12.86)

(4) No. of employees against whom departmental proceedings are pending

(as on 31.12.86)

**Extinction of Mammals, Reptiles
and Amphibians**

4201. SHRI BRAJA MOHAN MOHANTY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether more than 70 species of mammals and 17 species of amphibians and reptiles are facing threat of extinction in our country, if so, the details thereof;

(b) whether any study has been conducted and if so, the outcome thereof, and

(c) the steps taken to protect these species ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Eightyone species of mammals, fifteen species of reptiles and three species of amphibians are regarded as threatened species from India. This has been recorded by the Zoological Survey of India in its publication "Threatened Animals of India."

(c) A statement is given below.

Statement

*Main steps taken for the protection of
threatened species*

A number of initiatives have been taken in recent years for wildlife conservation in India. The important measures are given below :

(a) A comprehensive legislation called the wild life (Protection) Act, 1972 has been enacted to provide uniform legislation for the protection of wildlife in the country. However, this Act is not applicable to Jammu and Kashmir which has a similar Act called the Jammu and Kashmir Wild life (Protection) Act, 1978.